

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(CA)/80(CHE)/2022

NAME OF THE PETITIONER : P A Devendra Das (Rajalakshmi Stocks &
Shares Pvt Ltd)

NAME OF THE RESPONDENT(S) : Rajalakshmi Stocks & Shares Pvt Ltd
& Anr

UNDER SECTION : Sec 271(d),271(e) & 275 of CA, 2013

ORDER

Ld. Counsel Mr. A.M. Sridharan for the Petitioner. Ld. Counsel Mr. Avinash
Krishnan Ravi for ROC. None for the Respondent.

Case heard.

List the Petition for hearing on **07.08.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)